

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 4319 of 2020

Dr. Pratibha Rai.Petitioner

-Versus-

The State of Jharkhand through the Principal Secretary, Health
Medical Education and Family Welfare Deptt. & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx
For the Respondents : xxx

06/ 20.04.2021 In view of the resolution as contained in reference No. 1165-1201/2021
dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the
parties.

In pursuant to the order dated 09.03.2021 petitioner was directed to file
rejoinder to the counter-affidavit as well as supplementary affidavit showing service of
notice to respondent No. 3 & 4 but the same is not on Board.

Put up this case after three weeks.

[Dr. S.N.Pathak,J]

P.K.S.